

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH****MISCELLANEOUS APPLICATIONS NO.170/00338/2020 & 170/00339/2020
IN
ORIGINAL APPLICATION NO.170/00655/2019****DATED THIS THE 12th DAY OF NOVEMBER, 2020****CORAM:****HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

1. Union of India

Through its Secretary

Ministry of Defence

Central Secretariat

New Delhi – 110 001.

2. Engineer in Chief

Engineer in Chief's Branch

Army Head Quarters, DHQ (PO)

New Delhi – 01.

3. The Chief Engineer

Head Quarters, Southern Command

Engineer's Branch, Pune – 01.

4. Commander Works Engineer (AF-North)

Bellary Road, Bangalore – 06

5. Garrison Engineer (Air Force)

MES, Hebbal, Headquarter

Training Command Campus

Bangalore – 06.

....Applicants in MAs/Respondents in OA

(By Advocate Shri S. Sugumaran – through video conference)

Vs.

N. Krishnamoothy

S/o late Sri Nadikerappa

Aged about 49 years

Working as Mate (SSK)

O/o Garrison Engineer, Air Force

MES Hebbal, Headquarter

Training Command Campus

Bangalore – 06.

..... Respondent in MAs/Applicant in OA

(By Advocate Shri Subramanya Bhat – through video conference)

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

Shri S.Sugumaran, learned counsel representing the respondents, at the very

outset, stated that in view of the order dtd.28.10.2020 passed by the respondents, the Miscellaneous Applications.No.338/2020 & 339/2020 will not survive. A copy of the order dated 28.10.2020 as produced by Shri S.Sugumaran is ordered to be taken on record.

2. In view of the above, the Miscellaneous Applications.No.338/2020 & 339/2020 are disposed of having been rendered infructuous.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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